


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 29-09-2020**

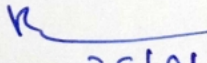
Morning Session	Afternoon Session
Hearing 1. CR. 286/2020 2. CR. 145/2020 3. CR. 1/2020 4. CR. 238/2020 5. CR. 139/2020 6. Cmis.294/2020 7. CR. 2461/2020	Hearing 1. FR. 355/2020 2. FR. 354/2020 3. FR. 338/2020 4. FR. 301/2020 VC 5. CC.7941/2015 6. CC.2655/2015 7. CC.7899/2020


Chief Judicial Magistrate
Bangalore Rural District
Bangalore
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 30/09/2020)**

II ACJM, Bengaluru. 1 st session IO/Evidence	II ACJM, Bengaluru. 2 nd Session IO/Evidence/Arguments
1. Cr No. 220/2020	1. CC No. 3625/2015
2. CC No. 7368/2015	2. CC No. 5081/2015
3. CC No. 3005/2014	3. CC No. 7872/2017
4. CC No. 585/2015	4. CC No. 4754/2015
5. CC No. 2514/2017	5. CC No. 3535/2016
6. CC No. 7198/2017	
7. CC No. 6530/2019	


29/9/2020
IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
2nd Addl. Chief Judicial Magistrate
Bangalore Rural District,
Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

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